

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 122
IA No. 5078/ND/2020 IB-3238/ND/2019

IN THE MATTER OF:

Prem Kumar Sharma ... Applicant/Petitioner

Vs

M/s Alchemist Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 04.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :
For the Respondent :

ORDER

Pleadings are complete. List for hearing on 22.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Mukesh- 04.01.2021